- (b) Completion of the balance length has been delayed due to non performance of contractors, resulting in termination of original contract agreements and re-awarding the balance work to the new contractors.
 - (c) The balance length is scheduled for completion by March, 2018.

Awarding road projects worth ₹5 lakh crore

1705. SHRI S. THANGAVELU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is considering to award road projects worth ₹ 1 lakh crore this year;
 - (b) if so, the details thereof;
- - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes Sir. It is targeted to award a length of 10,000 km of National Highways amounting to more than Rs.1 lakh crore during the current year.

(c) and (d) No Sir. The target are fixed annually and it is too early to indicate about targets for the next four years.

Monetisation scheme for National Highway Projects

1706. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has formulated a monetisation scheme for National Highway projects;
 - (b) if so, the details thereof; and
- (c) the fresh steps taken by Government to accelerate the very slow pace of construction of National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The Ministry of Road

Transport and Highways is considering monetisation of completed public funded National Highway (NH) projects through Toll-Operate-Transfer (TOT) mode based on the expected collection of user fee receivables. NH Projects to be bid out under this mode will be finalised once the model is approved by the Government. However, no specific timeline could be ascertained at this stage.

(c) Various steps have been taken by the Government/NHAI to remove the hurdles affecting the construction of NH projects includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc. NHAI has also decided not to award projects till all major pre-construction approvals are in-place for the project in order to avoid post bid delays and litigations.

Amount deposited in CRF

†1707. SHRI P.L. PUNIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has set up a Central Road Fund (CRF) by levying surcharge on petrol and diesel;
 - (b) if so, the amount deposited in the said fund during the last two years; and
- (c) the details of work scheduled to be undertaken through CRF and the work done during the last two years out of this fund, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) The total amount deposited in Central Road Fund (CRF) as a result of cess levied on petrol and diesel during the last two years is as under:

(₹ in crore)

Year	2013-14	2014-15
		(Provisional)
Total amount deposited in CRF	17330.87	21054.433

(c) The information is being collected and will be laid on the Table of the House.

[†]Original notice of the question was received in Hindi.